

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 993
TO BE ANSWERED ON THE 24th July, 2018

Meeting with DCGI

993. ADV. M. UDHAYAKUMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is true that the Drug Controller General of India (DCGI) has called a meeting with all major pharmaceutical companies to discuss the proposal regarding introduction of trace and track mechanism for top 300 drug brands that are sold in India;
- (b) if so, the deliberations made in the said meeting;
- (c) whether it has been agreed that the company will print a unique number on each strip or bottle of the drug; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a): As per the information received from Central Drugs Standard Control Organization (CDSCO), a meeting of the manufacturers/marketers of the top 300 pharmaceuticals brands with Drugs Controller General (India) (DCGI) was held on 25.06.2018 to discuss the proposal regarding introduction of an authentication system for such drugs.

(b): In the meeting, requirement of such a system, its advantages, challenges etc were deliberated and it was decided to constitute a working group with representatives of the associations and CDSCO. Accordingly, a working group has been constituted on 13.07.2018.

(c) & (d): No such decision has been taken during the meeting.

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